

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/15/2025

Date:- 31.01.2025

I

In terms of the State Government's Order No. F.26(55)/Nyay/2015 part IV dated 12.03.2024, **THREE ADVANCE GRADE INCREMENTS** are hereby granted to the following retired/expired Judicial Officers on account of possessing Post-Graduation in Law (LL.M.) with effect from the date mentioned against their names:-

S.NO.	NAME OF OFFICERS SARVA SHRI	U.I.D. NUMBER	DATE OF GRANT OF AGIs
1.	CHHAGAN LAL GUPTA	RJ0024	01.01.2016
2.	OM PRAKASH GUPTA IV	RJ0037	01.01.2016
3.	GOVIND PRASAD GOYAL	RJ0042	01.01.2016
4.	DEVENDRA JOSHI	RJ0047	01.01.2016
5.	SURENDRA KUMAR JAIN	RJ0064	01.01.2016
6.	MAHAVEER PRASAD SHARMA	RJ0072	01.01.2016
7.	KEDAR LAL GUPTA	RJ0101	01.01.2016
8.	RAJESHWAR SINGH	RJ0162	01.01.2016
9.	AJAY KUMAR SHARMA	RJ0165	01.01.2016
10.	UMA SHANKAR SHARMA	RJ0207	01.01.2016
11.	RATAN LAL MOOND	RJ0229	01.01.2016
12.	AMAR SINGH CHAMPAWAT (Exp.)	RJ0651	01.01.2016
13.	PRAKHAR SANDAL (Exp.)	RJ0676	01.01.2016

II

In terms of the State Government's Order No. F.26(55)/Nyay/2015 part IV dated 12.03.2024, **FOUR (3+1) ADVANCE GRADE INCREMENTS** are hereby granted to the following retired Judicial Officer on account of possessing Post-Graduation in Law (LL.M.) and Doctorate in Law (Ph.D.) with effect from the date mentioned against his name:-

S.NO.	NAME OF OFFICER	U.I.D. NUMBER	AGIs	DATE OF GRANT OF AGIs
1.	DR. RAJENDRA SINGH CHAUDHARY	RJ0110	Three	01.01.2016
			One	16.09.2016

Note :-

"The advance increment shall be available when the Officer is promoted from Civil Judge to Senior Civil Judge and from Senior Civil Judge to District Judge cadre also at ACP stage.

The advance increments shall be available in the District Judge Cadre from District Judge (Entry Level) to District Judge (Selection Grade) and from District Judge (Selection Grade) to District Judge (Super Time Scale)"

BY ORDER

1/Jan/2025
REGISTRAR GENERAL

Copy forwarded to the following for information and necessary action:-

1. The Principal Secretary to Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
2. The Accountant General, Rajasthan, Jaipur.
3. The Secretary, Lokayukata, Sachivalaya, Jaipur.
4. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
5. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
6. The Registrar (Admn.)/Registrar-Cum-CPC, Rajasthan High Court Bench, Jaipur.
7. The Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
8. The Director, Rajasthan State Judicial Academy, Jodhpur.
9. Concerned Retired Judicial Officers.
10. Mrs. Sunita Kanwar W/o Late Shri Amar Singh Champawat, 20, Devinagar, New Sanganer Road, Gurjar Ki Thadi, Sodala, Jaipur-302019.
11. Mrs. Neelofar Sandal W/o Late Shri Prakhar Sandal, 506, Pearl Vegas, Vashishtha Marg, Shyam Nagar, Jaipur - 302019.
12. The last posting where concerned retired/expired Judicial Officers were posted.
13. Concerned Treasury Officers.
14. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Jr. Actt.-RJS Estt./
Service Book Clerk/ Misc. Clerk-RJS Estt./
Accounts/Pension Cell/Sub. Court/Budget.


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REGISTRAR GENERAL